

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 625/2017
O.A No. 4325/2014**

New Delhi, this the 14th day of September, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

Shri Suresh Bhagwan Singh Sainee,
S/o. Sh. Bhagwan Singh Sainee,
Substitute Khlasa,
Under: The General Manager,
Railway Electrification, Allahabad.
Working under Area Manager,
Railway Electrification, Camp Office,
Tilak Bridge, New Delhi.

...Petitioner

(By Advocate : Ms. Meenu Mainee)

Versus

1. Shri Satya Prakash Trivedi
General Manager,
(Railway Electrification)
Allahabad.

2. Shri. Bijender Sharma,
Area Manager,
(Railway Electrification)
Camp Office,
Tilak Bridge, New Delhi.

...Respondents

(By Advocate : Mr. Kripa Shanker Prasad)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

The O.A 4325/2014 filed by the applicant was
disposed of on 06.12.2016 as under :-

“13. In the light of the aforesaid reasons, the OA is
hereby accepted. The respondents are directed to hold

a screening test and to complete all the formalities to consider the case of regularisation of the applicant in accordance with the relevant rules, within a period of 2 months from the date of receipt of a certified copy of this order. However, the parties are left to bear their own costs.”

2. Alleging violation of the aforesaid order of this Tribunal, the applicant filed instant C.P.

3. The respondents vide their compliance affidavit submitted that they have fully complied with the orders of this Tribunal by screening the applicant and also drawn our attention to the proceedings dated 28.09.2017 enclosed to their compliance affidavit.

4. In the circumstances, and in view of substantial compliance of the order of this Tribunal, the Contempt Petition is closed. Notices are discharged. However, if the applicant still have any other grievances, he is at liberty to avail the remedies, in accordance with law. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

/Mbt/